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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 454/1997

Wednesday, this the 26th February, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI S. R. ADIGE, MEMBER (A)

Vishwanath Chibber,
C/O Shri O. N. Chibber,
R-256, Greater Kailash-I,
New Delhi-110048.

... Applicant

(By Shri P. T. S. Murthy, Advocate)

-Versus-

1. Union of India through
Secretary, Ministry of
Defence, South Block,
New Delhi.
2. The Director General,
Ordnance Services,
Master General Ordnance Branch,
Army Headquarters, DHQPO,
New Delhi.
3. Commandant,
Central Vehicle Depot,
Delhi Cantt.-110010.

... Respondents

ORDER (ORAL)

Shri Justice K. M. Agarwal,

Heard the learned counsel for applicant on admission.

2. Applicant was a Vehicle Mechanic and was in service with respondents. After having put in more than 23 years of service, he submitted a letter of resignation on 6.4.1972 and accordingly, ceased to be an employee of respondents after the date of acceptance of that letter of resignation. At that time, it appears the scheme of voluntary retirement was not in vogue. Subsequently, with effect from 26.8.1977, the scheme of voluntary retirement was introduced and an employee was given

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option to seek voluntary retirement on completion of twenty years of qualifying service. It further appears that after the enforcement of the scheme, applicant started making representations for treating his initial letter of resignation as a request seeking voluntary retirement. Such prayer having been rejected, applicant has moved this Tribunal with the present application.

4. With all sympathies for applicant, we find ourselves helpless in granting him relief sought in this application. The scheme of voluntary retirement had come into force much after the date of the applicant's resignation letter and the date of its acceptance. We can make no direction for treating the letter of resignation as a request for voluntary retirement.

5. Accordingly, we find no substance in this applicant and it is hereby summarily rejected.

K. M. Agarwal
(K. M. Agarwal)
Chairman

S. R. Adige
(S. R. Adige)
Member (A)

/as/